

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/5278/2026 ARBP/6/2026	ARUN KUMAR BHOWMIK VS BHARAT ALUMINIUM COMPANY LIMITED(BALCO), NEW DELHI	KOUSIK ANANDA GURU VS	// (//
2	D-BLAPL/4288/2026 BLAPL/1425/2026	SIDHANTA DIGAL VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /90 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000088/2024
3	D-BLAPL/4232/2026 BLAPL/1426/2026	D.TEJESWAR RAO @ ROHAN RAO VS STATE OF ODISHA	PRANAB KUMAR DAS VS	BERHAMPUR TOWN /180 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001185/2024
4	D-BLAPL/4294/2026 BLAPL/1427/2026	RAHIM KHAN VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	DHARMASALA /681 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0002228/2025
5	D-BLAPL/4234/2026 BLAPL/1428/2026	BAKHARI KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /318 /2025 A.D.J.,ASKA(Ganjam) ST/0000492/2025
6	D-BLAPL/4248/2026 BLAPL/1429/2026	SUJIT KUMAR SAHU @ CHHOTU VS STATE OF ODISHA	RAJEET ROY VS	ANGUL TOWN /806 /2025 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000595/2025
7	D-BLAPL/4235/2026 BLAPL/1430/2026	SK. SARUK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /14 /2020 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000133/2020
8	D-BLAPL/4244/2026 BLAPL/1431/2026	RAKESH NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /576 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000571/2025
9	D-BLAPL/4249/2026 BLAPL/1432/2026	ARUNA @ ARUN NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHARATPUR PS /670 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000627/2025
10	D-BLAPL/4253/2026 BLAPL/1433/2026	SAHARUKH SAHA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	PURUNABAZAR /261 /2025 J.M.F.C.,BHADRAK(Bhadrak) GR/0000355/2025
11	D-BLAPL/3984/2026 BLAPL/1434/2026	BIKRAM DALAI VS STATE OF ODISHA	RAJESH RANJAN DAS VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000143/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/3929/2026 BLAPL/1435/2026	T.LAXMAN REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /295 /2024 A.D.J.,KHALLIKOTE(Ganjam) ST/0000056/2024
13	D-BLAPL/3911/2026 BLAPL/1436/2026	RUDRA NARAYAN MISHRA VS STATE OF ODISHA	PRATIK NAYAK VS	KEONJHAR TOWN /974 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(J) GR/0002184/2025
14	D-BLAPL/4184/2026 BLAPL/1437/2026	SIBUNA PATRA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /663 /2024 A.D.J., SORO(Baleshwar) ST/0000174/2025
15	D-BLAPL/2651/2026 BLAPL/1438/2026	PRADIPTA KUMAR SAHOO @ STAR PINTU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /441 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002403/2025
16	D-BLAPL/4122/2026 BLAPL/1439/2026	PRAKASH BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /51 /2026 J.M.F.C,TANGI(Khordha) GR/0000048/2026
17	D-BLAPL/3709/2026 BLAPL/1440/2026	RAKESH KUMAR PATTANAİK @ HAPPY VS STATE OF ODISHA	RAGHUNATH BISWAL VS	JANKIA P.S. /181 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000057/2025
18	D-BLAPL/3753/2026 BLAPL/1441/2026	DAYANIDHI @ RAJA NANDA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /774 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B) GR/0002130/2025
19	D-BLAPL/4099/2026 BLAPL/1442/2026	PRADIP MISHRA @ PRADEEP MISHRA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	G.R.P.S.,SAMBALPUR /177 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003101/2024
20	D-BLAPL/3826/2026 BLAPL/1443/2026	SANKAR @ SHANKAR TANDI VS STATE OF ODISHA	GOKULA NANDA SAHU VS	PADAMPUR /360 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001369/2025
21	D-BLAPL/4066/2026 BLAPL/1444/2026	GAGAN KUMAR SAI @ SAY VS STATE OF ODISHA	UMA SHANKAR PATEL VS	DHARUADIHI /183 /2025 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000008/2026
22	D-BLAPL/4025/2026 BLAPL/1445/2026	PRAMOD KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000082/2025
23	D-BLAPL/4136/2026	SAURAB DAS	PRASANTA KUMAR SAHOO	JALESWAR /1 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

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	BLAPL/1446/2026	VS STATE OF ODISHA	VS	A.D.J.,JALESWAR(Baleshwar) Spl/0000001/2026
24	D-BLAPL/4222/2026 BLAPL/1447/2026	LACHA MADI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MOTU /153 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000020/2025
25	D-BLAPL/4228/2026 BLAPL/1448/2026	RAHUL SARKAR VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MOTU /13 /2025 A.D.J.,MALKANGIRI(Malkangiri) CT/0000044/2025
26	D-BLAPL/3745/2026 BLAPL/1449/2026	BIRESH BADHEI VS STATE OF ODISHA	SURENDRA MOHANTY VS	KATARBAGA /44 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000276/2024
27	D-BLAPL/4229/2026 BLAPL/1450/2026	SURIYA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /318 /2025 A.D.J.,ASKA(Ganjam) ST/0000492/2025
28	D-BLAPL/4107/2026 BLAPL/1451/2026	PAPU NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000060/2025
29	D-BLAPL/1164/2026 BLAPL/1452/2026	KAALEB GARADA @ KALEB VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /3 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000013/2025
30	D-BLAPL/2830/2026 BLAPL/1453/2026	SATYABRATA JENA @ BABUL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BARI RAMCHANDRAPUR /148 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000103/2025
31	D-BLAPL/3535/2026 BLAPL/1454/2026	MANJIT CHULIA @ GOLU VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /264 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001011/2025
32	D-BLAPL/3758/2026 BLAPL/1455/2026	DILLIP KUMAR SAHOO VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BHANDARIPOKHARI /14 /2026 J.M.F.C. II BHADRAK(Bhadrak) GR/0000011/2026
33	D-BLAPL/3554/2026 BLAPL/1456/2026	AKSHAYA KUMAR POTHAL VS STATE OF ODISHA	RANJIT MOHANTY VS	NIKIRAI /447 /2025 J.M.F.C,KENDRAPARA(Kendrapara) GR/0000636/2025
34	D-BLAPL/3565/2026 BLAPL/1457/2026	PUNIA NAHAK VS	SANGRAMJEET SENAPATI VS	KABISURYANAGAR /526 /2023 A.D.J.,KHALLIKOTE(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

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35	D-BLAPL/4392/2026 BLAPL/1458/2026	STATE OF ODISHA LIPU @ BIKRAM BISWAL VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	ST/0000116/2025 SAHADEV KHUNTA /492 /2025 DISTRICT & SESSIONS JUDGE,BALASO Spl/0000396/2025
36	D-BLAPL/3578/2026 BLAPL/1459/2026	SATYA NAG VS STATE OF ODISHA	LAMBIT SENAPATI VS	KANTABANJI /231 /2025 SPECIAL JUDGE, KANTABANJI(Balangir Spl/0000412/2025
37	D-BLAPL/4397/2026 BLAPL/1460/2026	HEMNATH BANJARA VS STATE OF ODISHA	SIDDHANT SARANGI VS	NAWAPARA /11 /2026 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000041/2026
38	D-BLAPL/4409/2026 BLAPL/1461/2026	RINA DGAL @ SANJUKTA DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	PHULBANI SADAR /33 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000043/2025
39	D-BLAPL/4412/2026 BLAPL/1462/2026	JATIN KHARA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHURDA ROAD G.R.P.S. /6 /2026 J.M.F.C.,JATNI(Khordha) GR/0000042/2026
40	D-BLAPL/4417/2026 BLAPL/1463/2026	PRADUM TANDIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SUNDARGARH TOWN /5 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000060/2025
41	D-BLAPL/3879/2026 BLAPL/1464/2026	KALAPANI LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /50 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000069/2024
42	D-BLAPL/4431/2026 BLAPL/1465/2026	SANDIP @ SANDEEP PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /12 /2026 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000005/2026
43	D-BLAPL/4312/2026 BLAPL/1466/2026	ABINASH MOHAPTRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0001366/2025
44	D-BLAPL/3896/2026 BLAPL/1467/2026	ASHISH DUBEY @ ASHU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	DHANUPALI /356 /2019 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003050/2019
45	D-BLAPL/4314/2026 BLAPL/1468/2026	SANJAYA TANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /270 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001480/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

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46	D-BLAPL/3919/2026 BLAPL/1469/2026	SANOJ KHATUA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// 2ND A.D.J., SAMBALPUR(Sambalpur) TR/0000113/2025
47	D-BLAPL/4101/2026 BLAPL/1470/2026	PRADEEP KUMAR MISHRA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	G.R.P.S.,SAMBALPUR /39 /2025 A.D.J.,SAMBALPUR(Sambalpur) ST/0000347/2025
48	D-BLAPL/4369/2026 BLAPL/1471/2026	ASIS @ ASHISH KUMAR SWAIN VS STATE OF ODISHA	SK. ZAFARULLA VS	BHANDARIPOKHARI /14 /2026 J.M.F.C. II BHADRAK(Bhadrak) GR/0000011/2026
49	D-BLAPL/4316/2026 BLAPL/1472/2026	BHAGABAN BISHOYI @ BISOYI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BAIDYANATHPUR /9 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000060/2026
50	D-BLAPL/4379/2026 BLAPL/1473/2026	PRABHAKAR SAHU @ PRABHAAKAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /168 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) CT/0000002/2026
51	D-BLAPL/4390/2026 BLAPL/1474/2026	RUDRA MADHAB MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
52	D-BLAPL/4319/2026 BLAPL/1475/2026	SATYA RANJAN MALIK VS STATE OF ODISHA	HIMANSU SEKHAR PRADHAN VS	DHUSURI /514 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000165/2025
53	D-BLAPL/2885/2026 BLAPL/1476/2026	SIDHARTH SANKAR DAS @ BUNU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /39 /2026 SPECIAL JUDGE (NDPS),KHURDA(Khoro TR/0000011/2026
54	D-BLAPL/3959/2026 BLAPL/1477/2026	NIRANJAN KHATUA VS STATE OF ODISHA	SOMANATH MITRA VS	//0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000075/2025
55	D-BLAPL/4015/2026 BLAPL/1478/2026	P.RAMU SETHI VS STATE OF ODISHA	RAJJEET ROY VS	// 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000079/2025
56	D-BLAPL/4413/2026 BLAPL/1479/2026	DIBYARANJAN SWAIN @ HAPPY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KUAKHIA /19 /2026 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000008/2026
57	D-BLAPL/4188/2026	RAMESH KUMAR	RANJITA SINGH	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1480/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,ANGUL(Anugul) Spl/0000027/2025
58	D-BLAPL/4255/2026 BLAPL/1481/2026	RINA BHUYAN VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	BEGUNIAPADA /277 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000112/2025
59	D-BLAPL/4421/2026 BLAPL/1482/2026	ASHUTOSH PALEI @ NISHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	TANGI (KHURDA) /676 /2025 J.M.F.C,TANGI(Khordha) GR/0000645/2025
60	D-BLAPL/4282/2026 BLAPL/1483/2026	SANTOSH PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS	ODAGAON /5 /2022 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000003/2022
61	D-BLAPL/4290/2026 BLAPL/1484/2026	DEBASIS TRIPATHY VS STATE OF ODISHA	RAMDAS ACHARY VS	BADAGODA P.S. /26 /2026 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000037/2026
62	D-BLAPL/4422/2026 BLAPL/1485/2026	SAHITYA BEHERA @ KANHA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha) ST/0000024/2024
63	D-BLAPL/1528/2026 BLAPL/1486/2026	J. SRIDHARA @ BUJI VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR SADAR /213 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000419/2024
64	D-BLAPL/4271/2026 BLAPL/1487/2026	NILU @ PADMANAVA BALIARSINGH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	GADISAGADA /89 /2025 JMFC, KANAS(Puri) GR/0000181/2025
65	D-BLAPL/4069/2026 BLAPL/1488/2026	PANCHA JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /189 /2025 A.D.J.,TITILAGARH(Balangir) ST/0000035/2025
66	D-BLAPL/4246/2026 BLAPL/1489/2026	SANATAN GARNAYAK @ GADNAYAK VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	INDUSTRIAL,NISA /16 /2026 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000044/2026
67	D-CMP/5443/2026 CMP/284/2026	PRAKASH CHANDRA SETHI VS SUKANTA SETHI	SAIBRATA RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000298/2024
68	D-CMP/5020/2026 CMP/285/2026	BADRUN NISHA BIBI@BADRUN NISHA VS	DEBAKANT MOHANTY VS	// DISTRICT & SESSIONS JUDGE,CUTTACK

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

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69	D-CMP/5021/2026 CMP/286/2026	SK. ZAHERUL ISLAM NARAYAN PRASAD SAHU VS BASANTI BEHERA	ANJAN KUMAR BISWAL VS	RFA/0000050/2022 // CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000330/2020
70	D-CMP/5534/2026 CMP/287/2026	SUSHIL KUMAR PANDA VS JAYASHANKAR @ JAYANARAYAN JOSHI	NITYANANDA BEHURIA VS	// CIVIL JUDGE (SD),DHARAMGARH(Kala CS/0000180/2024
71	D-CMP/5805/2026 CMP/288/2026	SHIV PRASAD GUPTA VS SHYAM PRASAD GUPTA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada CS/0000116/2021
72	D-CMP/6000/2026 CMP/289/2026	SHYAMALATA AGRAWAL VS RAJ KUMAR SARAFF	PANKAJ KUMAR JAIN VS	// DIST.& SESSIONS JUDGE,NAWAPARA(CS/0000001/2018
73	D-CMP/3865/2026 CMP/290/2026	JAYASHREE KUMARI DEVI VS PUSPA KUMARI DEVI	RAJENDRA KUMAR MUND VS	// A.D.J.,BHAWANIPATNA(Kalahandi) CMA/0000002/2025
74	D-CMP/5381/2026 CMP/291/2026	BASUDEV DAS VS KANHU CHARAN BHUYAN	PRAJNA SARITA MOHANTY VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0001975/2021
75	D-CMP/6023/2026 CMP/292/2026	SURENDRA ADLEKHA VS DEEPAK BISWAS	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000083/2013
76	D-CMP/5389/2026 CMP/293/2026	AMRITA MOHANTY VS NIVEDITA MOHANTY	MANAS RANJAN BAUG VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC CS/0000564/2022
77	D-CONTC/5588/2026 CONTC/1000/2026	SUBASINI MOHANTA VS DR.N.THIRUMALA NAIK,IAS	Swoyam Prabhu Jena VS	// () //
78	D-CONTC/5589/2026 CONTC/1001/2026	PURUSOTTAM MEHER VS SATYABRATA BEHERA,ENGINEER IN CHIEF (CIVIL) , DEPARTMENT OF ROADS AND BUILDING,ODISHA	ADV VS	// () //
79	D-CONTC/5590/2026 CONTC/1002/2026	BUTIA MEHER VS SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL), DEPARTMENT OF ROADS AND BUILDING, ODISHA	ADV VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

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80	D-CONTC/5591/2026 CONTC/1003/2026	RAJANIKANTA MAJHI VS SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL) DEPARTMENT OF ROADS AND BUILDING, ODISHA	ADV VS	// 0
81	D-CONTC/5592/2026 CONTC/1004/2026	ABDUL MAJID VS SATYABRATA BEHERA, ENGINEER IN CHIEF (CIVIL) DEPARTMENT OF ROADS AND BUILDING,ODISHA	ADV VS	// 0
82	D-CONTC/5594/2026 CONTC/1005/2026	KESHAB MEHER VS SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL) DEPARTMENT OF ROADS AND BUILDING ODISHA	ADV VS	// 0
83	D-CONTC/5595/2026 CONTC/1006/2026	ISWAR PRASAD MEHER VS SATYABRATA BEHERA, ENGINEER IN CHIEF(CIVIL), DEPARTMENT OF ROADS AND BUILDING ODISHA	ADV VS	// 0
84	D-CONTC/5596/2026 CONTC/1007/2026	BHASKAR MAJHI VS SATYABRATA BEHERA, ENGINEER IN CHIEF (CIVIL), DEPARTMENT OF ROADS AND BUILDING ODISHA	ADV VS	// 0
85	D-CONTC/3709/2026 CONTC/1008/2026	PRAMOD KUMAR NANDA VS BIRENDRA KUMAR KORKORA, IAS	ADV. VS	// 0
86	D-CONTC/5038/2026 CONTC/1009/2026	KISHORE KUMAR ROUT VS PRASANT PANDA, TAHASILDAR, VYASANAGAR	ADV. VS	// 0
87	D-CONTC/5502/2026 CONTC/1010/2026	HIMANSHU SEKHAR KHAMARI VS ARAVIND AGRAWAL, I.A.S	ADV. VS	// 0
88	D-CONTC/4680/2026 CONTC/981/2026	DILLIP KUMAR PATNAIK VS USHA PADHEE, IAS	ADV. VS	// 0
89	D-CONTC/4687/2026 CONTC/982/2026	SUKANTA KUMAR PANDA VS USHA PADHEE, IAS	ADV. VS	// 0
90	D-CONTC/4689/2026 CONTC/983/2026	SANJAYA KUMAR BISWAL VS USHA PADHEE, IAS	ADV. VS	// 0
91	D-CONTC/4886/2026	DEBARAJA PADHY	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

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	CONTC/984/2026	VS USHA PADHEE, IAS	VS	0 //
92	D-CONTC/4890/2026 CONTC/985/2026	RANJIT KUMAR DAS VS USHA PADHEE, IAS	ADV. VS	// 0 //
93	D-CONTC/4897/2026 CONTC/986/2026	CHITA RANJAN PADHY VS USHA PADHEE, IAS	ADV. VS	// 0 //
94	D-CONTC/5434/2026 CONTC/987/2026	PRAFULLA KUMAR SETHI VS SUBHA SARMA, IAS, PRINCIPAL SECRETARY ,WATER RESOURCES DEPTT.	ADV VS	// 0 //
95	D-CONTC/4972/2026 CONTC/988/2026	SWARUP KUMAR DAS VS DHARITRI MISHRA, GENERAL MANAGER ODISHA STATE AGRICULTURAL MARKETING BOARD, BHUBANESWAR	ADV VS	// 0 //
96	D-CONTC/5149/2026 CONTC/989/2026	UPENDRA SETHI VS NIYATI PATNAIK, IAS	ADV. VS	// 0 //
97	D-CONTC/54665/2025 CONTC/990/2026	MANOJ KUMAR HOTA VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
98	D-CONTC/54669/2025 CONTC/991/2026	MANOJ KUMAR HOTA VS AMRIT RUTURAJ, IAS	ADV. VS	// 0 //
99	D-CONTC/895/2026 CONTC/992/2026	SUSANTA KUMAR SADANGI VS R.S.GOPALAN, IAS	ADV. VS	// 0 //
100	D-CONTC/4066/2026 CONTC/993/2026	JITENDRA THAKUR VS S.N.GIRISH, I.A.S	SIDDHANT SARANGI VS	// 0 //
101	D-CONTC/4709/2026 CONTC/994/2026	LAXMIDHAR PANDA VS PRIYADARSHI SANGRAM KESHARI KHUNTIA,OAS -A(JB),TAHASILDAR,BHADRAK	ADV VS	// 0 //
102	D-CONTC/5262/2026 CONTC/995/2026	PRASANTA KUMAR PANIGRAHI VS	SURENDRA KUMAR SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/5344/2026 CONTC/996/2026	DR.N.THIRUMALA NAIK, IAS NRUSINGHA CHARAN PRADHAN VS ASWATHY S., SEC. TO GOVT. OF ODISHA	ADV. VS	// // ()
104	D-CONTC/5345/2026 CONTC/997/2026	KUNANANDA MALLA VS ASWATHY S., SEC. TO GOVT. OF ODISHA	ADV. VS	// // ()
105	D-CONTC/5347/2026 CONTC/998/2026	RAMANANDA MISHRA VS NIVEDITA PRUSTY, IAS	ADV. VS	// // ()
106	D-CONTC/5374/2026 CONTC/999/2026	SORAF ALI KHAN VS AMRIT RUTURAJ, COLLECTOR AND DIST MAGISTRATE, KHURDA	ADV VS	// // ()
107	D-CRLA/2540/2026 CRLA/168/2026	RATIRANJAN ROUT@ROUTRAY VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	SPL.TASK FORCE /7 /2022 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000091/2022
108	D-CRLA/4215/2026 CRLA/169/2026	SUNIL KUMAR BISOYI@BISOYEE VS STATE OF ODISHA	PRAHALLAD SAHU VS	PHULBANI SADAR /138 /2016 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000186/2016
109	D-CRLA/4273/2026 CRLA/170/2026	RANJAN NAIK@NAYAK VS STATE OF ODISHA	SABYASACHI MISHRA VS	TENTULIKHUNTI /10 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000003/2025
110	D-CRLA/2528/2026 CRLA/171/2026	JAGABANDHU BHATRA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KOTPAD /11 /2023 AD-HOC ADDL. DIST. JUDGE (FTSC), JE CT/0000039/2023
111	D-CRLA/4317/2026 CRLA/172/2026	SURESH CHANDRA RATH VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /23 /1996 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000045/2000
112	D-CRLA/3637/2026 CRLA/173/2026	DIBYA@KESHABA DANDASENA VS STATE OF ODISHA	SURYAKANTA DASH VS	DUNGURIPALI /94 /2018 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000009/2018
113	D-CRLA/3917/2026 CRLA/174/2026	BISHNU PRASAD SWAIN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KODALA /168 /2013 A.D.J.,KHALLIKOTE(Ganjam) ST/0000075/2019

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/4129/2026 CRLA/175/2026	ALOK GOUD VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	UDITNAGAR /231 /2017 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000012/2018
115	D-CRLA/3399/2026 CRLA/176/2026	RAMESH@CHINTAMANI BEHERA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	SEA BEACH /26 /2015 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000100/2023
116	D-CRLA/4201/2026 CRLA/177/2026	KARTIKA NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KINJIRKELA /63 /2019 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000098/2019
117	D-CRLA/40240/2025 CRLA/178/2026	SABAN KUMAR NAIK VS STATE OF ODISHA	SULOCHANA PATRO VS	DIGAPAHANDI /32 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar) TR/0000088/2023
118	D-CRLMA/4354/2026 CRLMA/29/2026	SANJUSMITA MALIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /138 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000425/2025
119	D-CRLMC/4237/2026 CRLMC/486/2026	MOSEK DALABEHERA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	PUTASINGH /46 /2019 A.D.J., GUNUPUR(Rayagada) CT/0000073/2022
120	D-CRLMC/772/2026 CRLMC/487/2026	GOURAB PANDA VS STATE OF ODISHA	ANUPAM RATH VS	BHADRAK RURAL /810 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002990/2025
121	D-CRLMC/4124/2026 CRLMC/488/2026	DR HADUBANDHU RAUTRA @ HADIBANDHU ROUTRAY VS PRABHATI ROUTRAY	ANJAN KUMAR BISWAL VS	// JUDGE, FAMILY COURT, NAYAGARH(N) CRL.EXN/0000062/2023
122	D-CRLMC/2779/2026 CRLMC/489/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003922/2023
123	D-CRLMC/4152/2026 CRLMC/490/2026	MANTU@SUSANTA DHAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NIHALPRASAD /4 /2014 A.D.J.,DHENKANAL(Dhenkanal) Spl/0000017/2015
124	D-CRLMC/3912/2026 CRLMC/491/2026	GAGAN SASMAL VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	NIMAKHANDI /85 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000311/2025
125	D-CRLMC/2856/2026	SURENDRA MALLA	RANJAN KUMAR NAYAK	TIGIRIA /154 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/492/2026	VS STATE OF ODISHA	VS	J.M.F.C.,TIGIRIA(Cuttack) CT/0000151/2024
126	D-CRLMC/3371/2026 CRLMC/493/2026	SUMALI CHARAN MOHARANA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIRIDI PS /5 /2023 ASST SESSIONS JUDGE (WOMENS), JAC GR/0000056/2023
127	D-CRLMC/3950/2026 CRLMC/494/2026	ADITYA KUMAR PATEL VS STATE OF ODISHA	TRIBIKRAM MAHAPATRA VS	KATARBAGA /33 /2017 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000013/2017
128	D-CRLMC/4254/2026 CRLMC/495/2026	PINAKA BHUSANA SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	PHULBANI TOWN /138 /2014 ASST. SESSION JUDGE(WOMENS COUR ST/0000003/2015
129	D-CRLMC/4521/2026 CRLMC/496/2026	BIDYADHAR PARIMANIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BIDANASI /182 /2021 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000163/2021
130	D-CRLMC/4310/2026 CRLMC/497/2026	BRAJA SHYAM GURU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /219 /2023 J.M.F.C.,KANTABANJI(Balangir) GR/0000333/2023
131	D-CRLMC/4336/2026 CRLMC/498/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003921/2023
132	D-CRLMC/2461/2026 CRLMC/499/2026	SEK.ABADUL MAJID@SK.ABDUL MOZID VS STATE OF ODISHA	BISWAJEET PATTNAIK VS	DHAMNAGAR /127 /2011 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0001407/2011
133	D-CRLMC/4482/2026 CRLMC/500/2026	SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BERHAMPUR TOWN /53 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000283/2026
134	D-CRLMP/25790/2025 CRLMP/202/2026	RAGHUNATH PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
135	D-CRLMP/4068/2026 CRLMP/203/2026	SAPAN KUMAR ADAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SIMULIA /316 /2025 () //
136	D-CRLMP/3890/2026 CRLMP/204/2026	BIKARTAN BARIK VS	JAGAJIBAN PRADHAN VS	//0 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMP/4493/2026 CRLMP/205/2026	STATE OF ODISHA SUNIL PADHEE VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// // ()
138	D-CRLREV/1104/2026 CRLREV/134/2026	SANTOSH KUMAR DASH VS STATE OF ODISHA	LAXMIDHAR DASH VS	//0 J.M.F.C,CUTTACK(Cuttack)
139	D-CRLREV/3998/2026 CRLREV/135/2026	NILAMADHAB SA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	CMC/0000275/2025 //0 S.D.J.M.,SAMBALPUR(Sambalpur)
140	D-CRLREV/3999/2026 CRLREV/136/2026	SUJATA SA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ICC/0000645/2021 //0 S.D.J.M.,SAMBALPUR(Sambalpur)
141	D-CRLREV/2340/2026 CRLREV/137/2026	DIPTIMAYEE NAYAK VS KAMAKSHYA RANJAN NAYAK	AJIT CHANDRA MOHAPATRA VS	ICC/0000646/2021 // A.D.J.,SALIPUR(Cuttack)
142	D-CRLREV/3223/2026 CRLREV/138/2026	MANORANJAN PATTNAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CRA/0000012/2024 NAYAPALLI P.S. /675 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha)
143	D-CRLREV/37838/2025 CRLREV/139/2026	HINDUJA LEYLAND FINANCE LTD. VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	CT/0001385/2025 //0 S.D.J.M.,BALASORE(Baleshwar)
144	D-CRLREV/3226/2026 CRLREV/140/2026	MANORANJAN PATTNAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	CRMC/0000023/2019 NAYAPALLI P.S. /689 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha)
145	D-CRLREV/4196/2026 CRLREV/141/2026	SANGHAMITRA SINGH VS TARAKESWAR ENTERPRISES	BISWARANJAN DALAI VS	CT/0001141/2025 // J.M.F.C.,CUTTACK SADAR(Cuttack)
146	D-FAO/4212/2026 FAO/70/2026	ZONAL MANAGER, M/S. PHONE PE LTD. STATE HEAD ODISHA,BBSR VS HRUDANANDA SWAIN	RAMACHANDRA PANIGRAHY VS	ICC/0000269/2025 // COMNR.FOR EMPLOYEES COMP./ASST
147	D-GUAP/52025/2025 GUAP/2/2026	MALAYA KUMAR SAMAL VS SUPRIYA PRIYADARSHINI BISWAL	ASHOK KUMAR BEHERA VS	EC/0000002/2024 // JUDGE FAMILY COURT,ROURKELA(Su GMC/0000059/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-JCRLA/4485/2026 JCRLA/54/2026	KARUNAKAR MOHANTY VS STATE OF ODISHA	ADV. VS	NILGIRI /28 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000019/2021
149	D-JCRLA/4486/2026 JCRLA/55/2026	ANANTA BEHERA VS STATE OF ODISHA	ADV. VS	BERHAMPUR SADAR /4 /2022 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000016/2022
150	D-JCRLA/4487/2026 JCRLA/56/2026	NIRANJAN SAMAL VS STATE OF ODISHA	ADV. VS	POLASARA PS /303 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000061/2025
151	D-JCRLA/4488/2026 JCRLA/57/2026	TRINATH SWAIN @ JADA VS STATE OF ODISHA	ADV. VS	BADAGADA /422 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000168/2023
152	D-JCRLA/4489/2026 JCRLA/58/2026	SUKURA @ SUKRA MUNDA VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /434 /2021 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000083/2021
153	D-JCRLA/4490/2026 JCRLA/59/2026	BULU MUKHI VS STATE OF ODISHA	ADV. VS	SULIAPADA /98 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000066/2025
154	D-JCRLA/4491/2026 JCRLA/60/2026	SANKAR SINGH VS STATE OF ODISHA	ADV. VS	TANGARPALI /127 /2021 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000126/2021
155	D-MACA/3359/2026 MACA/151/2026	THE ASSISTANT MANAGER, LEGAL M/S- CHOLAMANDALAM MS GENERAL INSURANCE CO LTD VS PANCHANAN BEURA	SOME OTHER COUNSEL VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000516/2022
156	D-MACA/4626/2026 MACA/152/2026	ASHOK KUMAR SAHOO VS SANJAY KUMAR MALLICK	BISWAJIT MOHANTY VS	// II MACT,CUTTACK(Cuttack) Mac/0000218/2017
157	D-MATA/54740/2025 MATA/51/2026	KALPANA SENAPATI@BARAL VS RAMESH CHANDRA BARAL	BAMADEV BARAL VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000035/2021
158	D-MATA/1797/2026 MATA/52/2026	TANMAYA MOHANTY VS MADHUMITA JAMES	GAJENDRANATH ROUT VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000423/2019
159	D-MSA/4902/2026	RAHUL SWAIN	NIROD KUMAR SAHU	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MSA/12/2026	VS ACROPOLIS SOCIAL WELFARE SOCIETY,GOTHAPATANA,BHUBANESWAR	VS	ODISHA REAL ESTATE APPELLATE TR OREAT/0000167/2024
160	D-MSA/5141/2026 MSA/13/2026	ODISHA STATE HOUSING BOARD, BHUBANESWAR VS DILLIP DAS	DHRUBA CHARAN DHAL VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000015/2023
161	D-MSA/711/2026 MSA/14/2026	M/S. LAXMIPRIYA INFRA CON.,KHURDA VS M/S. SWARNA SAKHA ESTATES AND BUILDERS PVT. LTD.,BBSR	DILLIP KUMAR PRADHAN VS	// ODISHA REAL ESTATE APPELLATE TR IA/0000030/2025
162	D-RPFAM/54726/2025 RPFAM/49/2026	KALPANA SENAPATI @ BARAL VS RAMESH CHANDRA BARAL	BAMADEV BARAL VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000089/2021
163	D-RPFAM/668/2026 RPFAM/50/2026	DEBABRATA MALICK VS MINATILATA MALICK	DIPTI REKHA NANDA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000212/2023
164	D-RSA/5441/2026 RSA/70/2026	PURNENDU CHANDRA DEBO VS JYOTI PRABHA DEVI	SAIBRATA RATH VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP RFA/0000007/2024
165	D-TRP(C)/3916/2026 TRP(C)/38/2026	LILIBALA PRADHAN@LILABATI PRADHAN VS KANHU CHARAN BARIK	AJAYA NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000320/2025
166	D-WA/5421/2026 WA/264/2026	OMM BABA SANIDEB WSHG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
167	D-WA/4392/2026 WA/265/2026	STATE OF ODISHA VS RAJASHREE PATNAIK	DEBARAJ MOHANTY,A.G.A VS	// () //
168	D-WA/4602/2026 WA/266/2026	PARADIP PORT AUTHORITY, JAGATSINGHPUR VS UNION OF INDIA	PARTHA MUKHERJI VS	// () //
169	D-WA/4399/2026 WA/267/2026	STATE OF ODISHA VS PADMABATI GAHIR	AISHWARYA DASH,A.S.C VS	// () //
170	D-WA/4395/2026 WA/268/2026	PARADIP PORT AUTHORITY VS	SATYAPRAKASH DHAL VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/3696/2026 WA/269/2026	STATE OF ODISHA STATE OF ODISHA VS DASARATHA BARIK	SABITA RANJAN PATTNAIK,A.G.A VS	// // 0 //
172	D-WA/3194/2026 WA/270/2026	THE ADDITIONAL CHIEF SECRETARY , DEPARTMENT OF HEALTH AND FAMILY WELFARE,GOVT OF ODISHA VS DR. PRAMOD KUMAR PAL	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
173	D-WA/2912/2026 WA/271/2026	MANI TIRUMALA PROJECTS PVT. LTD.,KOLKATA VS ALL ODISHA STATE BANK OFFICERS HOUSING CO-OPERATIVE SOCIETY LTD.,BBSR	SWAYAMJIT ROUT VS	// 0 //
174	D-WA/5649/2026 WA/272/2026	P.VIVEK VS C.M.D AND CEO INDIAN BANK,CHENNAI	SAIFUR RAHEMAN VS	// 0 //
175	D-WA/54797/2025 WA/273/2026	STATE OF ODISHA VS BIRAKISHORE KAR	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
176	D-WA/54798/2025 WA/274/2026	STATE OF ODISHA VS DANDAPANI SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //
177	D-WA/54800/2025 WA/275/2026	STATE OF ODISHA VS HRUSIKESH DAS	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
178	D-WA/55079/2025 WA/276/2026	STATE OF ODISHA VS BRAHMANANDA DAS	SASWAT DAS, A.G.A. VS	// 0 //
179	D-WA/5215/2026 WA/277/2026	STATE OF ODISHA VS RABINARAYAN DAS	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
180	D-WA/5420/2026 WA/278/2026	MAA TARINI SHG,BONTH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
181	D-WA/55574/2025 WA/279/2026	STATE OF ODISHA STATE OF ODISHA VS NIRANJAN DIXIT	ARABINDA TRIPATHY,A.G.A VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/49228/2025 WA/280/2026	STATE OF ODISHA VS SANTOSH KUMAR MAHARANA	UMESH CHANDRA BEHURA,A.G.A VS	// 0 //
183	D-WA/4541/2026 WA/281/2026	NARESH MEHER VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	// 0 //
184	D-WP(C)/5639/2026 WP(C)/4666/2026	BINODINI PANDEY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
185	D-WP(C)/5620/2026 WP(C)/4667/2026	MITU SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
186	D-WP(C)/5025/2026 WP(C)/4668/2026	M/S HARAPRIYA ENGINEERING AND FABRICATION WORK, CUTTACK VS STATE OF ODISHA	AKSHAYA KUMAR BEHERA VS	// 0 //
187	D-WP(C)/5622/2026 WP(C)/4669/2026	S.NARAYAN VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
188	D-WP(C)/4182/2026 WP(C)/4670/2026	DR.PANKAJ KUMAR TIWARI VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
189	D-WP(C)/5500/2026 WP(C)/4671/2026	SANTOSH KUMAR CHATTERJEE VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
190	D-WP(C)/4370/2026 WP(C)/4672/2026	DR. SUSHANTA HOTA VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
191	D-WP(C)/5562/2026 WP(C)/4673/2026	PADMAN PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
192	D-WP(C)/4466/2026 WP(C)/4674/2026	SAHID ALAM KHAN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
193	D-WP(C)/5462/2026	BIDYADHAR BISWAL	SUDHANSU SEKHAR DASH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4675/2026	VS	VS	0
194	D-WP(C)/5614/2026	BANK OF BARODA, REPRESENTED THROUGH ITS DEPUTY GENERAL MANAGER, BHUBANESWAR KHORDHA		//
	WP(C)/4676/2026	SWARUP KUMAR DASH	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
195	D-WP(C)/5565/2026	PRADEEP KUMAR KATARUKA	PRAJIT KUMAR PRADHAN	//
	WP(C)/4677/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/5618/2026	ARUP KUMAR MOHANTY	ALOK KUMAR PANDA	//
	WP(C)/4678/2026	VS	VS	0
		PRESIDENT, SIKSHA O ANUSANDHAN(SOA), BHUBANESWAR		//
197	D-WP(C)/5317/2026	SUNAFULA MAHANTA	MUKUNDA CHANDRA MISHRA	//
	WP(C)/4679/2026	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/5321/2026	SANJAYA BEHERA	TAPAN MISHRA	//
	WP(C)/4680/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/5633/2026	CHINTAMANI PANDEY	PRAJIT KUMAR PRADHAN	//
	WP(C)/4681/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/5566/2026	SUDHIR PRADHAN	PRAJIT KUMAR PRADHAN	//
	WP(C)/4682/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/5397/2026	TAPAN KUMAR SAHU	BASUDEV BARIK	//
	WP(C)/4683/2026	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/5651/2026	RABINDRA BISWAL	GANGADHAR SAMAL	//
	WP(C)/4684/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/5494/2026	TILOTTAMA DASH	KUNAL KUMAR SWAIN	//
	WP(C)/4685/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/3957/2026	PRIYAMBADA BAHINIPATI	SUBHADUTTA ROURAY	//
	WP(C)/4686/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/5568/2026 WP(C)/4687/2026	STATE OF ODISHA PRADEEP PANDEY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// // 0 //
206	D-WP(C)/5016/2026 WP(C)/4688/2026	ODYSSA AUTOMOBILE DEVELOPMENT ASSOCIATION, KHORDA VS STATE TAX OFFICER, BHUBANESWAR - I CIRCLE	PRAKASH KUMAR JENA VS	// 0 //
207	D-WP(C)/5561/2026 WP(C)/4689/2026	OMM GROUP ADVERTISING, DHENKANAL VS STATE TAX OFFICER DHENKANAL CIRCLE, DHENKANAL	SUJYOTI KUMAR DAS VS	// 0 //
208	D-WP(C)/5792/2026 WP(C)/4690/2026	SADA JANI VS CENTRAL SILK BOARD, BANGALORE	KANANBALA ROY CHOUDHURY VS	// 0 //
209	D-WP(C)/4172/2026 WP(C)/4691/2026	NARAYAN DASH VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
210	D-WP(C)/4017/2026 WP(C)/4692/2026	BASANTA KUMAR DAS @ BASANTA KU DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
211	D-WP(C)/5054/2026 WP(C)/4693/2026	RASHMINA SAHU VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
212	D-WP(C)/4921/2026 WP(C)/4694/2026	SHEIKH ESROF VS STATE OF ORISSA	SUBHANKAR ROUT VS	// 0 //
213	D-WP(C)/4852/2026 WP(C)/4695/2026	CHETAWANI BADAIAK VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
214	D-WP(C)/4282/2026 WP(C)/4696/2026	PRAMOD KUMAR PANDEY VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
215	D-WP(C)/5173/2026 WP(C)/4697/2026	DR. RABINARAYAN TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/4802/2026 WP(C)/4698/2026	AMULYA KUMAR NATH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
217	D-WP(C)/5899/2026 WP(C)/4699/2026	NABIN KUMAR SAHU @ SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
218	D-WP(C)/5188/2026 WP(C)/4700/2026	SIMANCHAL PADHY VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
219	D-WP(C)/5448/2026 WP(C)/4701/2026	NANDI KESWAR PATRA @ MOHAPATRA VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
220	D-WP(C)/4685/2026 WP(C)/4702/2026	KALYANI BARAL VS SAMEER KUMAR NAYAK	BHAGABAT PRASAD RATH VS	// 0 //
221	D-WP(C)/5277/2026 WP(C)/4703/2026	DR. SANTILATA MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
222	D-WP(C)/5336/2026 WP(C)/4704/2026	ABHIMANYU CHOUDHURY VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
223	D-WP(C)/4722/2026 WP(C)/4705/2026	SHRI JAGANNATH TOWN BUS OWNERS ASSOCIATION, PURI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
224	D-WP(C)/4805/2026 WP(C)/4706/2026	SURYA NARAYAN PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
225	D-WP(C)/5646/2026 WP(C)/4707/2026	SOUDAMINI NAYAK VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
226	D-WP(C)/55541/2025 WP(C)/4708/2026	ASHISH PRAMANICK VS STATE OF ODISHA	SIDHESWAR RATH VS	// 0 //
227	D-WP(C)/4806/2026	LAXMI PRASAD SETH	RANJIT SAMAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4709/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5371/2026 WP(C)/4710/2026	PRADIPT KUMAR MANSINGH VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
229	D-WP(C)/5064/2026 WP(C)/4711/2026	SURESH CHANDRA PANDA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
230	D-WP(C)/5647/2026 WP(C)/4712/2026	DIBYAJYOTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
231	D-WP(C)/5432/2026 WP(C)/4713/2026	RUDRANARAYAN BARIK VS UNION OF INDIA	ASUTOSH ROUT VS	// 0 //
232	D-WP(C)/5235/2026 WP(C)/4714/2026	SANKARSAN DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
233	D-WP(C)/5662/2026 WP(C)/4715/2026	SOBHA BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
234	D-WP(C)/4833/2026 WP(C)/4716/2026	PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
235	D-WP(C)/5266/2026 WP(C)/4717/2026	ROSAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
236	D-WP(C)/3393/2026 WP(C)/4718/2026	LALATENDU SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
237	D-WP(C)/4758/2026 WP(C)/4719/2026	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
238	D-WP(C)/5305/2026 WP(C)/4720/2026	ADAYA KUMAR ROUT VS	ACHYUTANANDA PATTANAIAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/3720/2026 WP(C)/4721/2026	STATE OF ODISHA ASHWINI PADHI VS	SASWATI MOHAPATRA VS	// // 0
240	D-WP(C)/5665/2026 WP(C)/4722/2026	STATE OF ODISHA LAXMIDHAR PALEI VS	SUDHIR KUMAR MALLICK VS	// // 0
241	D-WP(C)/5696/2026 WP(C)/4723/2026	STATE OF ODISHA SHAIKH KARIM VS	ARIJEET MISHRA VS	// // 0
242	D-WP(C)/5655/2026 WP(C)/4724/2026	COLLECTOR, KORAPUT JITENDRA KUMAR MALLIK VS	KOUSIK ANANDA GURU VS	// // 0
243	D-WP(C)/5569/2026 WP(C)/4725/2026	STATE OF ODISHA PABAN KUMAR KATARUKA VS	PRAJIT KUMAR PRADHAN VS	// // 0
244	D-WP(C)/5697/2026 WP(C)/4726/2026	STATE OF ODISHA SHAIKH CHATTA @ HUSENUDHIN VS	ARIJEET MISHRA VS	// // 0
245	D-WP(C)/5638/2026 WP(C)/4727/2026	COLLECTOR, KORAPUT PRADEEP PANDEY VS	PRAJIT KUMAR PRADHAN VS	// // 0
246	D-WP(C)/5570/2026 WP(C)/4728/2026	STATE OF ODISHA BINODINI PANDEY VS	PRAJIT KUMAR PRADHAN VS	// // 0
247	D-WP(C)/4097/2026 WP(C)/4729/2026	STATE OF ODISHA PADMINI BEHERA VS	SWAPNA KUMAR OJHA VS	// // 0
248	D-WP(C)/5698/2026 WP(C)/4730/2026	STATE OF ODISHA SHAIKH REHMAN VS	ARIJEET MISHRA VS	// // 0
249	D-WP(C)/5653/2026 WP(C)/4731/2026	COLLECTOR, KORAPUT JITENDRA KUMAR MALLIK VS	KOUSIK ANANDA GURU VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/4100/2026 WP(C)/4732/2026	SUBHASHREE BEJ VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
251	D-WP(C)/5584/2026 WP(C)/4733/2026	SANJU PANIGRAHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
252	D-WP(C)/5583/2026 WP(C)/4734/2026	OPAL MINING PRIVATE LIMITED, CUTTACK VS THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX ODISHA REGION, BHUBANESWAR	JAGAMOHAN PATTANAIAK VS	// 0 //
253	D-WP(C)/5585/2026 WP(C)/4735/2026	SUKANT KUMAR PRUSTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
254	D-WP(C)/5641/2026 WP(C)/4736/2026	PRADYUMNA KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
255	D-WP(C)/5764/2026 WP(C)/4737/2026	CHINTAMANI RANASINGH VS SUB-REGISTRAR, JATANI, KHURDA	SUDHIR KUMAR MALLICK VS	// 0 //
256	D-WP(C)/5606/2026 WP(C)/4738/2026	PRAVATA KUMAR MAJHEE VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
257	D-WP(C)/5964/2026 WP(C)/4739/2026	UPENDRA KUMAR SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
258	D-WP(C)/5642/2026 WP(C)/4740/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
259	D-WP(C)/5612/2026 WP(C)/4741/2026	GOBINDA CHANDRA HOTA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
260	D-WP(C)/5769/2026 WP(C)/4742/2026	PRATIMA SUNDARAY VS SUB-REGISTRAR, JATANI, KHURDA	SUDHIR KUMAR MALLICK VS	// 0 //
261	D-WP(C)/5772/2026	PRATIMA SUNDARAY	SUDHIR KUMAR MALLICK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4743/2026	VS SUB-REGISTRAR, JATANI, KHURDA	VS	0 //
262	D-WP(C)/5648/2026 WP(C)/4744/2026	FOUSTINA BEHERA VS COLLECTOR, GAJAPATI	KARUNAKAR GAYA VS	// 0 //
263	D-WP(C)/5630/2026 WP(C)/4745/2026	EXECUTIVE ENGINEER (ELECT.)-CUM-S.E. ELECT., BARGARH ELECTRICAL DIVISION VS ADITYA KHAMARI	PRABU K. BARGARH VS	// 0 //
264	D-WP(C)/3877/2026 WP(C)/4746/2026	M/S JAY IRON AND STEELS LIMITED, SUNDARGARH VS STATE POLLUTION CONTROL BOARD, BHUBANESWAR	RAMDAS ACHARY VS	// 0 //
265	D-WP(C)/5632/2026 WP(C)/4747/2026	RAGHUNATH SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
266	D-WP(C)/5650/2026 WP(C)/4748/2026	SANTOSH KUMAR BAGHA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
267	D-WP(C)/5683/2026 WP(C)/4749/2026	BALAJI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
268	D-WP(C)/5973/2026 WP(C)/4750/2026	ARUNA SAMANTARAY VS CHIEF MANAGER PUNJAB NATIONAL BANK, JAGATSINGHPUR	BHABANI SANKAR DAS VS	// 0 //
269	D-WP(C)/5667/2026 WP(C)/4751/2026	PRAMOD KUMAR SATAPATHY VS TAHASILDAR, SATYABADI, PURI	JEEVANJYOTI MOHANTY VS	// 0 //
270	D-WP(C)/4492/2026 WP(C)/4752/2026	LADI GOURISANKAR PRASAD VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
271	D-WP(C)/5635/2026 WP(C)/4753/2026	KALI PRASANNA MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
272	D-WP(C)/53769/2025 WP(C)/4754/2026	AKSHYA KUMAR KAR VS	MAHENDRA KUMAR SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/5685/2026 WP(C)/4755/2026	STATE OF ODISHA SHAIKH NAZIR VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// // 0 //
274	D-WP(C)/5668/2026 WP(C)/4756/2026	SURENDRA SENAPATI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
275	D-WP(C)/5640/2026 WP(C)/4757/2026	PADMAN PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
276	D-WP(C)/5670/2026 WP(C)/4758/2026	HARMOHAN BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
277	D-WP(C)/5894/2026 WP(C)/4759/2026	SITAL MOHANTY VS LIC HOUSING FINANCE LTD., MUMBAI	SOUMYAKANTA MOHAPATRA VS	// 0 //
278	D-WP(C)/5673/2026 WP(C)/4760/2026	ARUN KUMAR MAHARANA VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
279	D-WP(C)/5687/2026 WP(C)/4761/2026	PRADEEP CHANDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
280	D-WP(C)/4736/2026 WP(C)/4762/2026	JAGANNATH HANDAKA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
281	D-WP(C)/4901/2026 WP(C)/4763/2026	SENAPATI SIMHACHALAM @ S. SIMCHCHALAM VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
282	D-WP(C)/5688/2026 WP(C)/4764/2026	DEBENDRA RAULA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
283	D-WP(C)/5059/2026 WP(C)/4765/2026	KAILASH PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/25645/2025 WP(C)/4766/2026	RITA BEHERA VS THE BLOCK DEVELOPMENT OFFICER	KAILASH CHANDRA MISHRA VS	// 0 //
285	D-WP(C)/5689/2026 WP(C)/4767/2026	ANISHA BEGUM VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
286	D-WP(C)/5954/2026 WP(C)/4768/2026	MAHESWATA PARIDA VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// 0 //
287	D-WP(C)/25646/2025 WP(C)/4769/2026	NAYANA PANIGRAHY VS DR.HARIBANDHU PANDA	KAILASH CHANDRA MISHRA VS	// 0 //
288	D-WP(C)/5972/2026 WP(C)/4770/2026	DR. SADANANDA NAIK VS THE STATE OF ODISHA	ASUTOSH SAHOO VS	// 0 //
289	D-WP(C)/5691/2026 WP(C)/4771/2026	RUBINA BEGUM VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
290	D-WP(C)/5636/2026 WP(C)/4772/2026	BINOD CHANDRA DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
291	D-WP(C)/2765/2026 WP(C)/4773/2026	BABITA SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
292	D-WP(C)/5664/2026 WP(C)/4774/2026	SAHADEV GOUDA VS SPL. LAND ACQUISITION OFFICER, LOWER INDRA IRRIFATION PROJECT, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //
293	D-WP(C)/5959/2026 WP(C)/4775/2026	SRIPATI JOSHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
294	D-WP(C)/5733/2026 WP(C)/4776/2026	ROJALIN NESHA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
295	D-WP(C)/5564/2026	NIRUPAMA CHAMPATI	BRUNDABAN ROUT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4777/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/5692/2026 WP(C)/4778/2026	SHAIKH MUJIRUDHIN @ YAJURUDIN VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
297	D-WP(C)/5447/2026 WP(C)/4779/2026	SAUDAMINI SAHOO VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
298	D-WP(C)/5829/2026 WP(C)/4780/2026	M/S RUTUPARNA CONSTRUCTION VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
299	D-WP(C)/5567/2026 WP(C)/4781/2026	HIRAMANI CHAMPYA VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
300	D-WP(C)/5693/2026 WP(C)/4782/2026	UPENDRA PRADHAN VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
301	D-WP(C)/5967/2026 WP(C)/4783/2026	ASWINI KUMAR NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
302	D-WP(C)/5847/2026 WP(C)/4784/2026	KAMAKSHYA PRASAD PANIGRAHI VS DEPARTMENT OF FOREST, ENVIRONMENT AND CLIMATE CHANGE, GOVT. OF ODISHA, KHURDA	PAMI RATH VS	// 0 //
303	D-WP(C)/5617/2026 WP(C)/4785/2026	SUMIT KUMAR MAITY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
304	D-WP(C)/5694/2026 WP(C)/4786/2026	NAZAR BEGUM VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
305	D-WP(C)/5629/2026 WP(C)/4787/2026	EXECUTIVE ENGINEER (ELECT.)CUM S.E. ELECT., BARAGARH ELECTRICAL DIVISION, BARAGARH VS USHATRAM PANDA	PRASAD KUMAR TRIPATHY VS	// 0 //
306	D-WP(C)/5960/2026 WP(C)/4788/2026	SUBASH CHANDRA PANGI VS	SUKANTA KUMAR DALAI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/5707/2026 WP(C)/4789/2026	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	AMITAV TRIPATHY VS	// // 0
308	D-WP(C)/5708/2026 WP(C)/4790/2026	STATE OF ODISHA M/S CENTRE FOR MANAGEMENT AND COMPUTER EDUCATION, KHURDA VS	SAILAZA NANDAN DAS VS	// // 0
309	D-WP(C)/5658/2026 WP(C)/4791/2026	STATE OF ODISHA TUSHAR MISHRA VS	DR. JITENDRA KUMAR LENKA VS	// // 0
310	D-WP(C)/5712/2026 WP(C)/4792/2026	STATE OF ODISHA LALATA KISHORE MOHAPATRA VS	LAXMIKANTA MOHANTY VS	// // 0
311	D-WP(C)/5716/2026 WP(C)/4793/2026	STATE OF ODISHA BUDHESWAR DEY VS	KRISHNA CHANDRA SAHU VS	// // 0
312	D-WP(C)/2810/2026 WP(C)/4794/2026	STATE OF ODISHA AJAYA BEHERA VS	DIPTI RANJAN BHOKTA VS	// // 0
313	D-WP(C)/5780/2026 WP(C)/4795/2026	STATE OF ODISHA RAJANI KANTA BEHERA VS	RAJESH KUMAR TRIPATHY VS	// // 0
314	D-WP(C)/4948/2026 WP(C)/4796/2026	STATE TAX OFFICER, GANJAM II CIRCLE, GANJAM PRANAB KUMAR PANDA VS	ABHISHEK NAIR VS	// // 0
315	D-WP(C)/5660/2026 WP(C)/4797/2026	TATA POWER NORTHERN ODISHA DISTRIBUTION LTD. (TPNODL), BALASORE SOCIETY FOR THE WELFARE OF WEAKER SECTIONS, GAJAPATI VS	KRUSHNA CHANDRA DASH VS	// // 0
316	D-WP(C)/1589/2026 WP(C)/4798/2026	STATE OF ODISHA RAJENDRA ACHARYA VS	MAHESWAR MOHANTY VS	// // 0
317	D-WP(C)/5704/2026 WP(C)/4799/2026	STATE OF ODISHA BANA BEHARI NAYAK VS	ASHOK KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/6017/2026 WP(C)/4800/2026	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //
319	D-WP(C)/5661/2026 WP(C)/4801/2026	DAMBARUDHAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
320	D-WP(C)/2808/2026 WP(C)/4802/2026	MINA PRADHAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
321	D-WP(C)/4928/2026 WP(C)/4803/2026	PRITAM NAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
322	D-WP(C)/5331/2026 WP(C)/4804/2026	DURGA NANDINI MOHANTY VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //
323	D-WP(C)/4968/2026 WP(C)/4805/2026	KANCHANBALA BEHERA VS UNION OF INDIA	NETRANANDA BISWAL VS	// 0 //
324	D-WP(C)/5424/2026 WP(C)/4806/2026	NIRANJAN BARAL VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
325	D-WP(C)/5690/2026 WP(C)/4807/2026	SHAIKH PIRA VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
326	D-WP(C)/5846/2026 WP(C)/4808/2026	MEERA AGARWAL VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
327	D-WP(C)/5866/2026 WP(C)/4809/2026	BHIMA SINGH VS STATE OF ORISSA	BISWAJIT NAYAK VS	// 0 //
328	D-WP(C)/5996/2026 WP(C)/4810/2026	ABHISHEK MISHRA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
329	D-WP(C)/5202/2026	RAMAKANTA GIRI	SUSHREE SANGITA PASAYAT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4811/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/4911/2026 WP(C)/4812/2026	RAMAKANTA SWAIN VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
331	D-WP(C)/5679/2026 WP(C)/4813/2026	SURESH KUMAR MISHRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
332	D-WP(C)/5995/2026 WP(C)/4814/2026	PREMANANDA BEHERA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
333	D-WP(C)/5680/2026 WP(C)/4815/2026	PRAMAT KUMAR HEMBRAM @ PRAMOD KUMAR HEMBRAM @ PROMAD KUMAR HEMBRAM VS THE COLLECTOR, MAYURBHANJ	HIDIBRATHA MISHRA VS	// 0 //
334	D-WP(C)/5265/2026 WP(C)/4816/2026	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
335	D-WP(C)/5681/2026 WP(C)/4817/2026	NRUSINGHA CHARAN DEBTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
336	D-WP(C)/5930/2026 WP(C)/4818/2026	MEERA AGARWAL VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
337	D-WP(C)/4407/2026 WP(C)/4819/2026	SASMITA SING VS THE REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BHUBANESWAR	RUDRA MADHAB BISWAL VS	// 0 //
338	D-WP(C)/5699/2026 WP(C)/4820/2026	NOOR JAHAN BEGUM VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
339	D-WP(C)/5728/2026 WP(C)/4821/2026	RATIKANTA MOHANTY VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
340	D-WP(C)/4831/2026 WP(C)/4822/2026	RATAN DAS VS	RANJIT MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/5250/2026 WP(C)/4823/2026	STATE OF ODISHA HEMENDRA KUMAR PRADHAN VS	AMIT KUMAR SAA VS	// // 0
342	D-WP(C)/5503/2026 WP(C)/4824/2026	STATE OF ODISHA DEEPAK DILLA VS	SIBA PRASAD PATRA VS	// // 0
343	D-WP(C)/5378/2026 WP(C)/4825/2026	STATE OF ODISHA RAMESH CHANDRA BISWAL VS	ASUTOSH MOHANTY VS	// // 0
344	D-WP(C)/4923/2026 WP(C)/4826/2026	STATE OF ODISHA BALARAM MALLICK VS	TUSHAR KANTA NAYAK VS	// // 0
345	D-WP(C)/5737/2026 WP(C)/4827/2026	STATE OF ODISHA CHAKRADHAR NAIK VS	TUSHAR KANTA NAYAK VS	// // 0
346	D-WP(C)/5731/2026 WP(C)/4828/2026	STATE OF ODISHA PRAMOD KUMAR SWAIN VS	ARUPANANDA GOSWAMY VS	// // 0
347	D-WP(C)/5753/2026 WP(C)/4829/2026	STATE OF ODISHA BABULI BEHERA VS	BRAHMANANDA TRIPATHY VS	// // 0
348	D-WP(C)/5452/2026 WP(C)/4830/2026	MEMBER BOARD OF REVENUE, ODISHA, CUTTACK ARTATRANA MALLICK VS	SATYA NARAYAN JENA VS	// // 0
349	D-WP(C)/5736/2026 WP(C)/4831/2026	STATE OF ODISHA BHARGABI BEHERA VS	BIVUDATTA CHALAN VS	// // 0
350	D-WP(C)/5741/2026 WP(C)/4832/2026	STATE OF ODISHA AJAYA KUMAR NAIK VS	TUSHAR KANTA NAYAK VS	// // 0
351	D-WP(C)/6057/2026 WP(C)/4833/2026	STATE OF ODISHA AHALYA PARIDA VS	PARSURAM MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/6065/2026 WP(C)/4834/2026	NIRUPAMA DASH @ MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
353	D-WP(C)/5938/2026 WP(C)/4835/2026	MEERA AGARWAL VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// () //
354	D-WP(C)/5760/2026 WP(C)/4836/2026	LALITA BHOI VS STATE OF ODISHA	ABINASH ROUTRAY VS	// () //
355	D-WP(C)/5743/2026 WP(C)/4837/2026	SUSANTA BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// () //
356	D-WP(C)/5811/2026 WP(C)/4838/2026	NILAMANI BHOI @ BHOLA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	DIGANTA DAS VS	// () //
357	D-WP(C)/5983/2026 WP(C)/4839/2026	SAROJ KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
358	D-ABLAPL/3001/2026 ABLAPL/1913/2026	BISHAL @ BISWAL @ RAHUL KHANDAYAT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /74 /2024 () //
359	D-ABLAPL/4266/2026 ABLAPL/1914/2026	DIBANA BEHERA @ DIWANA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /288 /2025 () //
360	D-ABLAPL/3774/2026 ABLAPL/1915/2026	JANMEJAY NAYAK VS STATE OF ODISHA	MALLICK BEBRAT SMRUTIRANJAN VS	TANGI (KHURDA) /341 /2025 () //
361	D-ABLAPL/4287/2026 ABLAPL/1916/2026	MUNA ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /39 /2026 () //
362	D-ABLAPL/3837/2026 ABLAPL/1917/2026	DILLIP KUMAR MALLICK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// C.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000071/2021
363	D-ABLAPL/4289/2026	SANJAY ROUT @ SANJAY KUMAR ROUT	BIDHUBHUSANA MOHAPATRA	KHUNTUNI /1 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1918/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/4117/2026 ABLAPL/1919/2026	RAMDAS MAJHI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
365	D-ABLAPL/4291/2026 ABLAPL/1920/2026	HARIHAR MALIIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	2(A)CC/0000377/2024 PIRAHAT P.S /23 /2026 () //
366	D-ABLAPL/4236/2026 ABLAPL/1921/2026	SUBHENDRA BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	CHAULIAGANJA /55 /2026 () //
367	D-ABLAPL/4240/2026 ABLAPL/1922/2026	ASHOK TIRKI VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken
368	D-ABLAPL/4278/2026 ABLAPL/1923/2026	JASHODHARA BEHERA VS STATE OF ODISHA	DIBAKAR BISWAL VS	2(B)CC/0000001/2026 KHANTAPADA /2 /2026 () //
369	D-ABLAPL/4292/2026 ABLAPL/1924/2026	GULFAN KHAN @ GUFRAAN KHAN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /2 /2026 () //
370	D-ABLAPL/4280/2026 ABLAPL/1925/2026	GOPINATHA BARIK VS STATE OF ODISHA	DIBAKAR BISWAL VS	SIMULIA /566 /2025 () //
371	D-ABLAPL/4284/2026 ABLAPL/1926/2026	SRINIBASH TRIPATHY VS STATE OF ODISHA	PARSURAM PANDA VS	BASUDEVPUR /358 /2025 () //
372	D-ABLAPL/4285/2026 ABLAPL/1927/2026	BRUNDABAN SAMAL VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BANSADA /14 /2026 () //
373	D-ABLAPL/4295/2026 ABLAPL/1928/2026	TAPAS KUMAR SAHU @ SAHOO @ LULU SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /322 /2025 () //
374	D-ABLAPL/4185/2026 ABLAPL/1929/2026	LULU MALIK VS	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /38 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/4209/2026 ABLAPL/1930/2026	STATE OF ODISHA JANMEJAY NAYAK VS	RASHMI RANJAN MISHRA VS	// BHOGRAI /6 /2026 ()
376	D-ABLAPL/4190/2026 ABLAPL/1931/2026	STATE OF ODISHA BALSINGH GOLARI VS	SABYASACHI MISHRA VS	// NANDAPUR /148 /2025 ()
377	D-ABLAPL/4250/2026 ABLAPL/1932/2026	STATE OF ODISHA PRIYANKA PRIYADARSHINI MOHAPATRA VS	AMLAN SHAKTI PAUL VS	// / /0 SPECIAL JUDGE, NIMAPARA(Puri)
378	D-ABLAPL/4207/2026 ABLAPL/1933/2026	STATE OF ODISHA PURNA CHANDRA NAYAK VS	RASHMI RANJAN MISHRA VS	Spl/0000096/2025 BHOGRAI /6 /2026 ()
379	D-ABLAPL/4251/2026 ABLAPL/1934/2026	STATE OF ODISHA AJAY @ AJAYA SUNANI VS	AKSHAYA KUMAR SAHOO VS	// KOMNA PS /396 /2025 ()
380	D-ABLAPL/4308/2026 ABLAPL/1935/2026	STATE OF ODISHA TIKINA PARIDA VS	ARJUNA CHARANA BEHERA VS	// CHANDRASEKHARPUR /882 /2025 ()
381	D-ABLAPL/4299/2026 ABLAPL/1936/2026	STATE OF ODISHA BIJAY KUMAR AGRAWAL VS	JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /22 /2026 ()
382	D-ABLAPL/4159/2026 ABLAPL/1937/2026	STATE OF ODISHA RUDRANTA KUMAR DALEI VS	PANCHANAN PANIGRAHI VS	// DHENKANAL TOWN /54 /2026 ()
383	D-ABLAPL/4149/2026 ABLAPL/1938/2026	STATE OF ODISHA BAIRAGI SAHOO @ BAIRAGI CHARAN SAHU VS	PANCHANAN PANIGRAHI VS	// / /0 J.M.F.C.,CHHENDIPADA(Anugul)
384	D-ABLAPL/4257/2026 ABLAPL/1939/2026	STATE OF ODISHA SUBASH KHATEI @ SUBASH KHATAI VS	TARA PRASAD MOHAPATRA VS	2(B)CC/0000003/2026 BRAHMAGIRI /521 /2025 ()
385	D-ABLAPL/4302/2026 ABLAPL/1940/2026	STATE OF ODISHA BIKRAM KUMAR BARIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	// / /0 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/4303/2026 ABLAPL/1941/2026	RAJ GABAR MAJHI @ PINTU VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	TITILAGARH /1 /2025 () //
387	D-ABLAPL/3838/2026 ABLAPL/1942/2026	BINNU DAS @ TIRTHA SARATHI DAS VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /54 /2026 () //
388	D-ABLAPL/4318/2026 ABLAPL/1943/2026	BAPI MANDAL VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	MARINE PS AT JAMBO /12 /2026 () //
389	D-ABLAPL/4325/2026 ABLAPL/1944/2026	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /97 /2026 () //
390	D-ABLAPL/4326/2026 ABLAPL/1945/2026	GAURANGA ROURAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLAGARH P.S. /102 /2024 () //
391	D-ABLAPL/4332/2026 ABLAPL/1946/2026	DIPTI RANJAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /18 /2026 () //
392	D-ABLAPL/4335/2026 ABLAPL/1947/2026	BAPI MOHANTY @ SURYA NARAYAN KANUNGO VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /95 /2026 () //
393	D-ABLAPL/4340/2026 ABLAPL/1948/2026	PRADYUMNA MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /161 /2025 () //
394	D-ABLAPL/4342/2026 ABLAPL/1949/2026	TUTU @ SUSHANTA GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /161 /2025 () //
395	D-ABLAPL/2124/2026 ABLAPL/1950/2026	RAJESH KUMAR SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	KENDRAPARA SADAR /300 /2018 () //
396	D-ABLAPL/4123/2026 ABLAPL/1951/2026	RAJENDRA NAYAK @ CHANDU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BENTKAR (42 MOUZA) UPD CUTTACK () //
397	D-ABLAPL/3570/2026	HARAMANI DEI @ HARA ROUT	BIBHU PRASAD MOHANTY	BRAHMAGIRI /34 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1952/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/4199/2026 ABLAPL/1953/2026	SASMITA MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	GOPALPUR /201 /2024 () //
399	D-ABLAPL/3847/2026 ABLAPL/1954/2026	SANJAYA KUMAR SAHU VS STATE OF ODISHA	BIJAY KUMAR RAGADA VS	BUGUDA /714 /2025 () //
400	D-ABLAPL/4331/2026 ABLAPL/1955/2026	AKHYA KUMAR RATH VS STATE OF ODISHA	BHOJARAJ SETH VS	S.P.(CID-CRL),CUTTACK /6 /2025 () //
401	D-ABLAPL/4349/2026 ABLAPL/1956/2026	SASHADEV BISWAL @ SHESADEV BISWAL VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	TELKOI /331 /2025 () //
402	D-ABLAPL/3889/2026 ABLAPL/1957/2026	BASANTI JENA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SIMULIA /282 /2022 () //
403	D-ABLAPL/4203/2026 ABLAPL/1958/2026	OKIL MAJHI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	MURIBAHAL /243 /2025 () //
404	D-ABLAPL/4350/2026 ABLAPL/1959/2026	SEHEJAT MAHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /377 /2025 () //
405	D-ABLAPL/3547/2026 ABLAPL/1960/2026	MD. IMRAN KAMDAR VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /508 /2024 () //
406	D-ABLAPL/4352/2026 ABLAPL/1961/2026	ANUP KUMAR SAHANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /5 /2026 () //
407	D-ABLAPL/4307/2026 ABLAPL/1962/2026	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /51 /2026 () //
408	D-ABLAPL/4353/2026 ABLAPL/1963/2026	ABRAL MAHAMMAD VS	AMULYA RATNA PANDA VS	ATHGARH /335 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/4339/2026 ABLAPL/1964/2026	STATE OF ODISHA SONU BHOI @ SANU BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// / /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000032/2025
410	D-ABLAPL/4355/2026 ABLAPL/1965/2026	SIPUN BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /22 /2026 () //
411	D-ABLAPL/4165/2026 ABLAPL/1966/2026	RAMESH NAYAK @ RAMESH CH. NAYAK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	AGARAPADA /180 /2024 () //
412	D-ABLAPL/4348/2026 ABLAPL/1967/2026	KALIM KHAN @ TUMA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARASINGHPUR /6 /2026 () //
413	D-ABLAPL/4360/2026 ABLAPL/1968/2026	KISHORE CHANDRA SAHOO @ KISHORI SAHU VS STATE OF ODISHA	ARIJEET MISHRA VS	JARAPADA /42 /2026 () //
414	D-ABLAPL/4361/2026 ABLAPL/1969/2026	PRADYUMNA BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	CAPITAL P.S. /56 /2026 () //
415	D-ABLAPL/4157/2026 ABLAPL/1970/2026	PURNA CHANDRA SINGH VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	TIRTOL /72 /2026 () //
416	D-ABLAPL/4362/2026 ABLAPL/1971/2026	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	MOHANA /191 /2025 () //
417	D-ABLAPL/4365/2026 ABLAPL/1972/2026	ABANTI SWAIN VS STATE OF ODISHA	PRANAYA SWAIN VS	NUAGAON /25 /2026 () //